


**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 12.10.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(CAA) No.58/BB/ 2017	-	Admission	230/ 232	Textron India Pvt. Ltd. & Another

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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1.	SATISH P. JOHAN SPT Legal	Advocate for petitioner	
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The matter is listed today for admission. Counsel has filed a memo requesting the Tribunal to order notices to the RD, ROC, Dy. Commissioner of Income tax Circle 7(1)(1) and also for publication in the Hindu, English Daily, Bangalore Edition and Kannada Prabha, Kannada Daily, Bangalore Edition. The petitioner has complied the objections raised by the Registry.

Hence, issue notice to the above authorities and also publication in the above papers and the publication shall be 10 days prior to the hearing date.

The date of hearing is fixed on 15.11.2017.


MEMBER (J)


MEMBER (T)